## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: TCP/38 & 39/ (IB)/2017

NAME OF THE PETITIONER(S)

: R. VISHAL DEV & ANOTHER

NAME OF THE RESPONDENT(S)

: AARTHIK PROPERTIES LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

S. SORAVONON er v. vijay shankae

Advocator Petitiones

**ORDER** 

No representation for the respondent. Counsel for the petitioner present.

Registry is directed to issue notice to the respondent. Put up on 19.06.2017 at

02.30 P.M.

(Ch. Md. Sharief Fariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM